

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 261 OF 2016 &
IA NO. 546 OF 2016**

Dated: 26th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

SEI Kathiravan Power Pvt. Ltd.

.... Appellant(s)

Versus

TANGEDCO & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

:

Mr. Senthil Jagadeesan
Ms. Sonakshi Malhan

Counsel for the Respondent(s)

:

Mr. S. Vallinayagam for R-2

Mr. Sethu Ramalingam for R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **17.12.2018.**

**(S. D. Dubey)
Technical Member**

mk/kt

**(Justice Manjula Chellur)
Chairperson**